

NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH,
CUTTACK

ORDER SHEET OF THE HEARING ON 15th FEBRUARY, 2021, 02:30 P.M.

CP(IB) No. 121/CTB/2019

Present: 1. Hon'ble Member, Ms. Sucharitha R. (J)
2. Hon'ble Member, Shri Satya Ranjan Prasad (T)

Name of the Company	Kanodia Alloy Steel Company -Vs- Power Pack Steel Industries Pvt. Ltd.
Under Section	9 IBC

Coram: 1. Hon'ble Member, Ms. Sucharitha R. (J)
2. Hon'ble Member, Shri Satya Ranjan Prasad (T)

For Petitioner (s)

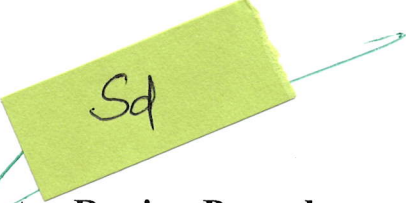
Bijay Jena, Adv.
Pankaj Agarwal, Adv.

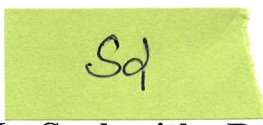
For Respondent (s)

Saswat K. Acharya, Adv.

ORDER

Ld. Counsel for the petitioner and respondent are present. Ld. Counsel for the petitioner states that Memorandum of Understanding dated 31.12.2020 was arrived between the parties. As per the MoU, the respondent has agreed to make payment on or before 31.03.2021. Since, the matter has been settled out of the Court, hence, this petition is dismissed with liberty.


Shri Satya Ranjan Prasad
Member (T)


Ms. Sucharitha R.
Member(J)